

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2021

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2021

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2021</i>
CIVIL	19046	453	360	19139
CRIMINAL	0	0	0	0
TOTAL	19046	453	360	19139

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2021</i>
CIVIL	179984	2013	4529	177468
CRIMINAL	42515	975	2864	40626
TOTAL	222499	2988	7393	218094